

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU

(Office of the Registrar Judicial, Jammu)

NOTICE

No.: 201/ST.S/HCWJ/2024 Dated: 3-09-2024

As desired, It is hereby notified for the information of all the Allottees of Lawyers' Chamber, District Court Complex, Jammu, to deposit the outstanding dues on account of Rent/License fee of Chambers allotted to them with the Nazir of this Registry within 15 days from the issuance of this notification, positively, failing which legal action under terms and conditions No. 04 as laid down in High Court Order No. 949 dated 02.01.2016, will be taken against them.

and deep
2/9/24
Registrar Judicial

High Court Wing, Jammu

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2/9/24 *2/9/24*

Copy to the:-

1. President, J&K High Court Bar Association, Jammu, for information.
2. I/C NIC, High Court of J&K, Jammu for uploading the same on the High Court Website.

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2/9/24
Registrar Judicial
2/9/24

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